



Government of Jammu and Kashmir
Social Welfare Department.
Civil Secretariat, J&K.

Notification,
Jammu, the **23rd** February, 2017.

SRO- **70** : In exercise of powers conferred under clauses (a) and (d), of sub-section (2) of section 3 of the Jammu and Kashmir State Commission for Backward Classes, Act, 1997, the Government hereby nominate the following persons as Chairperson and Members of the Jammu and Kashmir State Commission for Backward Classes for a period of three years from the date of assumption of the office; namely:-

S.No	Name of the officer	Status
1	Mr. Jeet Lal Gupta, Retired Commissioner/Secretary to Government	Chairperson
2	Mr. Gh. Nabi Bodha, Retired Director, Social Welfare Department	Member
2	Mr. Haider Badana, (retired Sr. Superintendent of Police)	Member

By order of the Government of Jammu and Kashmir.

Sd/-

(Sajad Ahmad Khan) IAS

Secretary to Government.

Dated **23**-02-2017

No. SWE/BCC/09/2011 Part-11

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Chief Minister, J&K.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Administrative Secretaries to Govt. _____.
5. Commissioner/ Secretary to Government, General Administration Department.
6. Divisional Commissioner Jammu/ Kashmir.
7. Director Information, J&K Srinagar.
8. All Deputy Commissioner _____.
9. Secretary J&K, Jammu and Kashmir State Commission for Backward Classes.
10. Secretary Legislative Assembly/ Council.
11. Director, Archives, Archeology and Museums, J&K, Jammu.
12. Principal Pvt. Secretary to Chief Secretary.
13. General Manager, Government Press for Press for immediate publication in next issue of Govt Gazette.
14. Special Assistant to Hon'ble Minister _____.
15. PS to Hon'ble Minister of State _____.
16. PS to Secretary, to Government Social Welfare Department.

(Farooq Ahmad Malik)

Under Secretary to Government.